

**IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED**

CIN :U85110TN2007PTC064072

Date of commencement of CIRP: 03rd October 2019

**LIST OF CREDITORS**

Summary as on 18th June 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of other creditors (Other than financial creditors and operational creditors)

Annexure - 9 (NIL)

Amount in Rs.

S.NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?	% of Voting Share in COC						
	Please look into notes														

**Notes:**

- The List of Creditors was neither shared by the Interim Resolution Professional nor available in the records submitted to CoC meetings or filings with Hon'ble NCLT Chennai. Hence, we are unable to list the claims from Other Creditors.

